

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 743/2016

This the 23rd March, 2016

**Hon'ble Shri P.K. Basu, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

1. Akashwani & Doordarshan Administrative Staff Association (Registered), Age -45 years, Through its' General Secretary R.S. Chouhan, S/o Sh. M.S. Chauhan, Address : Doordarshan Bhawan, Copernicus Marg, Room No.716, Mandi House Phase-II, New Delhi.
2. R.Venugopalan Potty, aged 58 years, S/o Sh. S. Ramachandran Potty, Vakra-128-A, vazhottulonam lane, Vattiyoorkkavu, Thiruvamnanthapuram-13 Working as LDC, ... Applicants

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Union of India through the Secretary Ministry of Information and Broadcasting Shastri Bhawan, New Delhi.
2. The Chief Executive Officer, Prasar Bharti, PTI Building, Parliament Street, New Delhi-110001. ... Respondents

Order (oral)

By Hon'ble Mr. P.K. Basu, Member (A)

Learned counsel for the applicants states that the matter of their promotion has been delayed as the Recruitment Rules have not been

finalized by the respondents, in spite of the representation filed by the applicants in this regard.

2. It is stated that in order to expedite the matter, the respondents may be directed to dispose of the representation dated 28.08.2015 by passing a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order. Ordered accordingly.

3. The OA is disposed of accordingly. No cost.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member (A)

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